

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-57/2006/2853 /A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Gitali Rabha,
Special Judge, CBI, Assam,
Additional Court No.3,
Chandmari, Guwahati-3.

Dated Guwahati the ^{9th} 23 April, 2025

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/314/E dtd. 22.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 22.04.2025 (1st half)**. During your absence, the Special Judge, CBI, Addl. Court No.1, and in his absence, the Special Judge, CBI, Addl. Court No.2 will remain in charge of your Court and office.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-57/2006/2854-2856 /A, dated , 23-04-2025

Copy to :

1. The Special Judge, CBI, Addl. Court No.1, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Addl. Court No.2, Chandmari, Guwahati-3.
3. The Project Manager, Gauhati High Court.

@ 23.04.25
JT. REGISTRAR (VIGILANCE)